IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR CA 143/2003 DATE OF OFFICER: 7%4,2003

St.K. Shamma son of Late Shri Jaishraj Shamma aged about 66 yrs: resident of 57, Ghanshyam Vihar Vaishali Marg, Post Office Meenawala, Jaipur, Retired from the post of Sr. Clerk Office of Regional Director North Western Region, Atomic Minerals Division, Jaipur,

Applicant

## **VERSUS**

- 1. Union of India through Secretary to the Government of India, Department of Atomic Energy Anushakti Ehawan, C.S.M. Marg, Mumbai.
- 2. Director Atomic Minerals Divis ion, Complex Begumpet A.M.D. Complex, Hyderabada
- 3. Regional Director North, Western Region, Atomic Minerals Division, C-31, Dev Nagar, Tonk Road, Jaipur:

.... Respondents

Mr. C.B. Shamma, Counsel for the applicant w

## CORAM:

Hon'ble Mr. M.L. Ghauhan, Member (Judicial)

## ORDER (ORAL)

The learned counsel for the applicant submits that he will does not want to proceed this OA in the present form and he an will agitate his grievances by filing/appropriate application/petition. He wants to withdraw this OA.

2. The OA is dismissed as withdrawn with liberty to file an appropriate application/petition subject to limitation.

(M.L. CHAUHAN) MEMBER (J) (H.O. GUPTA) MEMBER (A)